

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1585
TO BE ANSWERED ON 26TH JULY, 2022

DIVERSIFIED PRODUCTION OF CROPS

1585. SHRI PASUNOORI DAYAKAR:
DR. G. RANJITH REDDY:
SHRIMATI KAVITHA MALOTHU:
SHRI VENKATESH NETHA BORLAKUNTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Ministry is helping States for diversified production of crops such as pulses, coarse cereals, cotton, oilseeds, etc., under National Food Security Mission (NFSM) and horticulture crops under Mission for Integrated Development of Horticulture (MIDH);

(b) whether it is also true that the Ministry is also providing flexibility to States for its specific needs under Rashtriya Krishi Vikas Yojana (RKVY); and

(c) if so, the details of the help extended to the State of Telangana under the above mentioned schemes during the last five years and the current year, year-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Ministry of Agriculture & Farmers Welfare is supplementing the efforts of state governments to encourage diversified production of crops such as pulses, coarse cereals, nutri cereals, cotton & oilseed under National Food Security Mission (NFSM) and high value horticultural crops under Mission for Integrated Development of Horticulture (MIDH). Crop Diversification Programme (CDP), a sub-scheme of Rashtriya Krishi Vikas Yojana (RKVY) is also being implemented in Original Green Revolution States viz; Haryana, Punjab and Western Uttar Pradesh since 2013-14 to divert the area of paddy crop to alternative crops like pulses, oilseeds, coarse cereals, nutri cereals, cotton etc. CDP has been extended to diversify tobacco crop in 10 tobacco growing states of Andhra Pradesh, Bihar, Gujarat, Karnataka, Maharashtra, Odisha, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal since 2015-16.

(b) The Ministry of Agriculture & Farmers Welfare also provides flexibility to the states for state specific needs/priorities under RKVY. The state can promote crop diversification under RKVY with the approval of State Level Sanctioning Committee (SLSC) headed by Chief Secretary of the State.

(c) The funds are released to the States considering unspent balance of preceding years, submission of Utilization Certificates and compliance of guidelines for fiscal discipline under the schemes. The allocation (central share) to the State of Telangana under the above schemes during last five years and the current year is as under:

(Rs. in crore)

Scheme	NFSM	RKVY	MIDH
2017-18	63.03	127.69	32.90
2018-19	44.27	258.58	28.00
2019-20	44.65	261.17	28.00
2020-21	41.14	177.04	28.00
2021-22	45.36	207.64	19.60
2022-23	26.18	192.58	19.00
